

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

33. CA 356/2021in CP/897(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2023**

NAME OF THE PARTIES:- Apurva PharmachemPvt. Ltd.
V/s
RoC Mumbai.

Section:Rule 11 of NCLT 252of Companies Act, 2013

ORDER

None present from either side. List this matter on **03.01.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)